

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 51/241-242,244/NCLT/AHM/2018

**Coram: MANORAMA KUMARI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2020**

Name of the Company: Krishak Bharati Cooperative Ltd
V/s
Guajrat State Energy Generation Ltd & Others

Section: 241-242 & 244 of the Companies Act 2013.

ORDER

Learned Counsel Mr. Hard S Soni appeared for the Petitioner on behalf of
Learned Counsel Mr. Arjun Joshi.


Learned Counsel Mr. Manoj Hurkat appeared for Respondent No. 1

Learned Counsel Mr. Brihan Madhav appeared for Respondent No. 4

Learned Counsel, Mr. Hard S Soni, requesting some time on behalf of Mr.
Arjun Joshi for the Petitioner. Prayer is allowed.

List the matter on 11.01.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 23rd day of November, 2020